NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.72 of 2021

IN THE MATTER OF:

Pushpam Foods and Beverages Pvt. Ltd. **...Appellant**

Versus

Manpasand Beverages Ltd. **...Respondent**

For Appellant: **Ms. Surekha Raman and Shri Shrenik Gandhi, Advocates**

For Respondent: **Shri Swaroop George, Caveator**

O R D E R
(Virtual Mode)

08.02.2021 Issue Notice. Advocate Shri Swaroop George appears on behalf of Respondent.

Service of formal Notice is dispensed with.

Counsel for Appellant to serve copy of the Appeal on Counsel for Respondent.

Respondent to file Reply within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (after Notice) hearing' on 9th March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md